

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1	SUIT	108690/1992	LALIT ISHWARLAL KHILNANI Vs CHHAYA LAXMAN WARLI AND 6 ORS	SHRI DILIP G BAGWE YOGESH N ADHIA
Sub Matter: NOTICE OF MOTION/0103264/2019				
2	NOTICE OF MOTION	103480/2015	Mrs. Bharti Dhanesh Goragandhi in SU 8355.99 Vs M s. Hindustan Lever Ltd. And Ors.	Varsha Palav manish khabrani
(Main Matter SUIT/0108355/1999)				
3	SUIT	100855/2016	1.Pateshriprasad Murlidhar Gharuk 2.Raghav @ Raghavram Pateshriprasad Gharuk Vs 1.M/s Omkar Realtors and Developers Pvt. Ltd. 2.The Chief Promoter 3.The Secretary	S. R. Gupta
Sub Matter: NOTICE OF MOTION/0101812/2016				
4	NOTICE OF MOTION	101812/2016	Shri PateshriPrasad Murlidhar Gharuk And Ors Vs Omkar Realtors And Developers Ltd And Ors	S. R. Gupta
(Main Matter SUIT/0100855/2016)				
5	SUIT	101464/2016	Shankar Vitthal Shinde Vs Uday Vitthal Shinde	Sanjay C. Prabhu and Aradhana Sanjay Prabhu
Sub Matter: NOTICE OF MOTION/0103491/2017				
Sub Matter: NOTICE OF MOTION/0102612/2016				
Sub Matter: NOTICE OF MOTION/0104621/2019				
6	NOTICE OF MOTION	102612/2016	Shankar Vithal Shinde Vs Uday Vitthal Shinde	Sanjay Prabhu
(Main Matter SUIT/0101464/2016)				

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7	SUIT	100559/2017	1.Mr. Santan Michel Dias 2.Mr. Salvador Michel Dias Vs 1.Mrs. Elijabeth Anthony Dias 2.Staney Co-op. Housing Society Ltd. 3.West Avenue Realtors Pvt. Ltd.	Harshal N. Mirashi
Sub Matter: NOTICE OF MOTION/0101664/2017				
8	SUIT	100655/2017	Sohan Singh Dhami Vs 1.Euronet Services (India) Pvt Ltd 2.Citibank N.A.	Ms Sapana Lahane
Sub Matter: NOTICE OF MOTION/0104457/2018				
9	SUIT	100694/2017	Deju Somaya Salian Vs 1. Mrs. Amina Ishaqu 2. Mrs. Fatimabi Abdul Rashid	Mr. N. B. Shukla
Sub Matter: NOTICE OF MOTION/1001084/2017				
Sub Matter: NOTICE OF MOTION/0101806/2017				
10	NOTICE OF MOTION	1001084/2017	Deju Somaya Salian Vs Amina Ishaqu And Anr.	N. B. Shukla
(Main Matter SUIT/0100694/2017)				
11	NOTICE OF MOTION	101664/2017	1.Mr. Santan Michel Dias 2.Mr. Salvador Michel Dias Vs 1.Mrs. Elijabeth Anthony Dias 2.Staney Co-op. Housing Society Ltd. 3.West Avenue Realtors Pvt. Ltd.	Harshal N. Mirashi
(Main Matter SUIT/0100559/2017)				
12	NOTICE OF MOTION	101806/2017	Shri. Deju Somaya Salian Vs Amina Ishaqu and Ors.	Rajendra Satale
(Main Matter SUIT/0100694/2017)				
13	SUIT	101213/2017	1. Mr. Jagbir Singh Mutneja 2. Mrs. Rajkumari J. S. Mutneja Vs 1.Mr. Anand Pednekar 2.Mr. Milind S. Desai 3. Mrs.Ujwala M. Desai 4.Mrs.Bharati B. Parmar	Ms. Sapna P. Khobragade Mr. Rajesh P. Khobragade
Sub Matter: NOTICE OF MOTION/0103909/2018				

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14	NOTICE OF MOTION	102763/2017	Jagdish Bhagwan Bhagat - Suit No.1939 of 2017 Vs Sambhaji Chavan And Ors	Anil Kharatmol
15	SUIT	101939/2017	Jagdish Bhagwan Bhagat Vs 1. Sambhaji Chavan 2. Yuvraj Babariya 3.Charudatta Kanhere	Anil S. Kharatmol
16	NOTICE OF MOTION	103491/2017	Shankar Vitthal Shinde Vs Uday Vitthal Shinde	Sanjay C. Prabhu and Aradhana Sanjay Prabhu
(Main Matter SUIT/0101464/2016)				
17	SUIT	102311/2017	Smt. Shakeela Khatoon Sayyed Abu Ahmed Vs 1. Smt. Zaheeda Bee W/o. Sayyed Abu Ahmed 2. Mr. Sayyed Abu Ahmed	Shri Asit Singh
Sub Matter: NOTICE OF MOTION/0103699/2017				
Sub Matter: NOTICE OF MOTION/0101122/2018				
18	NOTICE OF MOTION	103699/2017	Smt. Shakeela Khatoon Sayyed Abu Ahmed Vs 1. Smt. Zaheeda Bee W/o. Sayyed Abu Ahmed 2. Mr. Sayyed Abu Ahmed	Shri Asit Singh
(Main Matter SUIT/0102311/2017)				
19	NOTICE OF MOTION	101122/2018	Smt. Shakeela Khatoon Sayyed Abu Ahmed Vs 1. Smt. Zaheeda Bee W/o. Sayyed Abu Ahmed 2. Mr. Sayyed Abu Ahmed	Shri Asit Singh
(Main Matter SUIT/0102311/2017)				
20	NOTICE OF MOTION	102569/2018	Mrs. Salan Balu Shivgand - Suit Stamp No.8542 of 2018 Vs 1. Mr. Ramchandra Rongya Valvatkar	Kunal J. Rane

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21	SUIT	101904/2018	Mrs. Salan Balu Shivgand Vs 1. Mr. Ramchandra Rongya Valvatkar 2. Smt. Parvati Prabhakar Nandgaonkar 3. Mr. sunil Prabhakar Nan	Kunal J. Rane
22	NOTICE OF MOTION	103909/2018	1. Mr. Jagbir Singh Mutneja 2. Mrs. Rajkumari J. S. Mutneja Vs 1.Mr. Anand Pednekar 2.Mr. Milind S. Desai 3. Mrs.Ujwala M. Desai 4.Mrs.Bharati B. Parmar	Sapna P. Khobragade
(Main Matter SUIT/0101213/2017)				
23	NOTICE OF MOTION	104457/2018	Sohan Singh Dhami Vs 1.Euronet Services India Pvt Ltd 2.Citibank N.A.	Adv Bhavna A. Anklesaria
(Main Matter SUIT/0100655/2017)				
24	NOTICE OF MOTION	100584/2019	Vishwanath N Shetty And Anr - Suit St. No.1633 of 2019 Vs Shashikala S Rai	Deepak T. Raut
25	SUIT	100433/2019	Vishwanath N Shetty Vs Shashikala S Rai	Deepak T Raut
<u>NOTICE OF MOTION</u>				
26	NOTICE OF MOTION	101196/2020	Prakash D. Chhatpar Vs Nayrayan Rupo Bellara and ors.	Leon Samuel adv.
(Main Matter SUIT/0101471/2019)				
<u>NM REPLYREJOINDER</u>				
27	SUIT	102418/2017	Rama Pyarelal Tiwari Vs 1. Miss Bepsy M. Hakim 2. Mrs. Shirin Vikas Mahapuskar alias Shirin Dinshaw Nagporewala	M/s. N. N. Vaishawa and Co

Sub Matter: NOTICE OF MOTION/0104766/2019

Sub Matter: NOTICE OF MOTION/0104017/2017

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28	NOTICE OF MOTION	104017/2017	Rama Pyarelal Tiwari Vs 1. Miss Betsy M. Hakim 2. Mrs. Shirin Vikas Mahapuskar alias Shirin Dinshaw Nagporewala	M/s. N. N. Vaishawa and Co
(Main Matter SUIT/0102418/2017)				
29	SUIT	101057/2018	1. Mrs. Razia Aziz Solkar 2. Mrs. Hasina Ismail Vasta 3. Mrs. Rafika Shafi Nadkar Vs 1. Mr. Rashid Kadir Gadkar 2. Mr. Dilawar Kadir Gadkar 3. Mrs. Rukhsar Arif Shirgaonkar	Noman Jafri and Athar Pavaskar
Sub Matter: NOTICE OF MOTION/0100947/2019				
30	SUIT	102431/2018	Anil Tukaram Waghate Vs Dhirajlal Maneklal Mehta	Mr. Hemant P. Ghadigaonkar
Sub Matter: NOTICE OF MOTION/0100198/2020				
Sub Matter: NOTICE OF MOTION/0100197/2020				
31	SUIT	102908/2018	Mr. Rathin Rakhil Das Vs Smt. Babi Paul	Chaya P. Bhadkamkar and Mr. R. M. Kumar
Sub Matter: NOTICE OF MOTION/0103562/2019				
32	NOTICE OF MOTION	100947/2019	1. Mrs. Razia Aziz Solkar 2. Mrs. Hasina Ismail Vasta 3. Mrs. Rafika Shafi Nadkar Vs 1. Mr. Rashid Kadir Gadkar 2. Mr. Dilawar Kadir Gadkar 3. Mrs. Rukhsar Arif Shirgaonkar	Adv Ms S. H. Rajak
(Main Matter SUIT/0101057/2018)				
33	SUIT	101471/2019	Prakash D. Chhatpar Vs Nayrayan Rupo Bellara	Leon Samuel
Sub Matter: NOTICE OF MOTION/0101196/2020				
34	NOTICE OF MOTION	103562/2019	Mr. Rathin Rakhil Das Vs Smt. Babi Paul And Anr	Adv Nita Nitin Parkhe
(Main Matter SUIT/0102908/2018)				

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35	SUIT	103299/2019	Mr. Gajanan Ambaji Kothekar Vs Mr. Naresh Ambaji Kothekar	Suhas Kharat
Sub Matter: NOTICE OF MOTION/0100243/2020				
36	NOTICE OF MOTION	104766/2019	Rama Pyarelal Tiwari Vs Miss Betsy M. Hakim and Ors.	M/s. N.N. Vaishnawa and Co.
(Main Matter SUIT/0102418/2017)				
37	NOTICE OF MOTION	100197/2020	Shraddha S. Sawant -Applicant Org. Plff.Anil Tukaram Waghate Vs Dhirajlal Maneklal Mehta and Ors.	Adv. The Juris Partners for Def.4
(Main Matter SUIT/0102431/2018)				
38	NOTICE OF MOTION	100198/2020	Anil Tukaram Waghate Vs Dhirajlal Maneklal Mehta and Ors.	Adv. The Juris Partners
(Main Matter SUIT/0102431/2018)				
39	NOTICE OF MOTION	100243/2020	Mr. Gajanan Ambaji Kothekar Vs Mr. Naresh Ambaji Kothekar and Ors.	Suhas M. Kharat
(Main Matter SUIT/0103299/2019)				
40	SUIT	100526/2020	Mohammad Badruddin Abdul- Sattar Ansari Vs Abdulla Abdul Wakil Ansari	R. P. Singh
Sub Matter: NOTICE OF MOTION/0100888/2020				
41	NOTICE OF MOTION	100888/2020	Mohammad Badruddin Abdul- Sattar Ansari Vs Abdulla Abdul Wakil Ansari	R. P. Singh
(Main Matter SUIT/0100526/2020)				
<u>C/S HEARING</u>				
42	SUIT	100413/2017	Mohammed Yaseen Abrar Hussein Vs 1.Mirza Askar Ali 2.Mirza Asgar Ali	Shruti Vijayakar
Sub Matter: CHAMBER SUMMONS/0100616/2017				
Sub Matter: NOTICE OF MOTION/0100814/2017				

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43	NOTICE OF MOTION	100814/2017	Mohammed Yaseen Abrar Hussein Vs 1.Mirza Askar Ali 2.Mirza Asgar Ali	Shruti Vijayakar
(Main Matter SUIT/0100413/2017)				
44	CHAMBER SUMMONS	100616/2017	Mohammed Yaseen Abrar Hussein Vs 1.Mirza Askar Ali 2.Mirza Asgar Ali	Rajeh singh And Ass.
(Main Matter SUIT/0100413/2017)				
At 2 45 pm Afternoon Session				
45	CHAMBER SUMMONS	101969/2019	Vishnu Narayan Masurkar Vs The Hon Secretary And Chairman Kamgar CHS Ltd And Ors	Kiran Mohite
(Main Matter SUIT/0105049/2012)				
<u>C/S REPLY</u>				
46	SUIT	102444/2018	Mr. Hammeed Yllah Lalji alias Tony Ullah Vs Shri Shamin Ahmed	M/s. Thakordas and Madgavkar
Sub Matter: NOTICE OF MOTION/0103495/2018				
Sub Matter: CHAMBER SUMMONS/0100007/2020				
47	NOTICE OF MOTION	103495/2018	Mr. Hammeed Yllah Lalji alias Tony Ullah Vs Shri Shamin Ahmed And Anr	Ms Thakordas And Madgavkar
(Main Matter SUIT/0102444/2018)				
48	SUIT	100769/2020	Mr. Dominic John Pinto Vs St. Vincent De Paul	Mr. Hardik J. Desdai
Sub Matter: CHAMBER SUMMONS/0100511/2020				
At 2 45 pm Afternoon Session				
49	CHAMBER SUMMONS	100007/2020	Mr. Hammeed Yllah Lalji alias Tony Ullah Vs Shamim Ahmed and Ors.	Thakurdas Mandgavkar
(Main Matter SUIT/0102444/2018)				
<u>CHAMBER SUMMONS</u>				

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50	CHAMBER SUMMONS	100511/2020	Mr. Dominic John Pinto Vs St. Vincent De Paul and Anr.	Hardik J. Desai adv.
(Main Matter SUIT/0100769/2020)				
<u>REPLY</u>				
51	SUIT	102037/2019	Mrs. Hansa Wd/o. Pradeep Kumar Gadoya Vs M/s. Prabodhchandra Himmatlal and Co.	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0102840/2019				
52	NOTICE OF MOTION	102840/2019	Mrs. Hansa Wd/o. Pradeep Kumar Gadoya Vs M/s. Prabodhchandra Himmatlal and Co. And Ors	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102037/2019)				
53	SUIT	100523/2020	Balu Maruti Bhosale Vs Bhiva Maruti Bhosale	S. S. Redekar
<u>MEDIATION REPORT</u>				
54	SUIT	100167/2020	Mrs Bertha Tulemino Antao Vs Mrs. Maria Afra Antao	Mr. K. L. Ganesh Rao and Ms. Carmen Fernandes
Sub Matter: NOTICE OF MOTION/0100377/2020				
55	NOTICE OF MOTION	100377/2020	Mrs Bertha Tulemino Antao Vs Mrs. Maria Afra Antao	K. L. Ganesh Rao
(Main Matter SUIT/0100167/2020)				
<u>COMPLIANCE</u>				
56	SUIT	101240/2018	Mr. Ratnakar Laxman Walawalkar Vs Mr. Ismail A. Nasikwala	Mr. Mrinal Pillai and Mrs. Madhavi M. Pillai
Sub Matter: NOTICE OF MOTION/0102245/2018				
57	NOTICE OF MOTION	102245/2018	Mr. Ratnakar Laxman Walawalkar Vs Mr. Ismail A. Nasikwala	Mrinal Pillai
(Main Matter SUIT/0101240/2018)				